

IN THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 889/2022

In the matter of:-

JEETU YADAV

...APPLICANT

VERSUS

UPPCB& ORS.

...RESPONDENT

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2.		

RESPONDENT

Through

Date:
&ASSOCIATES

PRIYANKA SWAMI

Place:.

F -13, JANGPURA EXTENSION, NEW DELHI,

Mob: 8800656660



Email: Advpriyankaswami@gmail.com

IN THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 889/2022

In the matter of:-

JEETU YADAV

...APPLICANT

VERSUS

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...RESPONDENT

ACTION TAKEN REPORT ON BEHALF OF THE DISTRICT
MAGISTRATE AMROHA

1. In compliance with the order dated 15.01.2024, passed by the Hon'ble Tribunal-

"4. There was a lapse on the part of the concerned District Magistrates, except District Magistrate, Sambhal, in filing the response. Accordingly, the Tribunal had granted two weeks' time to the District Magistrates, Moradabad, Rampur and Amroha to file their reports, subject to a deposit of cost of Rs. 5,000/- each.

5. Learned Additional Advocate General for the State of UP seeks time to argue on the question of legal issues involved in the matter in respect of the



manner of recovery of environmental compensation as also an exercise of power under Sections 31A and 37 of the Air (Prevention and Control of Pollution), 1981 for that purpose.

6. The prayer is accepted. It will be open to the State of UP to indicate further action in the meanwhile in a fresh report."

S.NO	Name & Address of the debtor	Vested Funds	Comments	Action Taken
1	Jogan Brick Works, Banskhedhi, Amroha.	2956250	Writ Petition has been filed before Hon'ble HC Lucknow Bench therefore no recovery proceedings could be complied with.	A citation was issued to the defaulter and served on him on 03.01.2024. The attachment of movable property was issued on 19.01.2024. Attachment of immovable property was issued on 23.01.2024.
2	B.M Ent Udyog, Bakainiya, Amroha.	3121250	Writ Petition has been filed before Hon'ble HC Lucknow Bench therefore no recovery proceedings could be complied with.	A citation was issued to the defaulter and served on him on 03.01.2024. The attachment of movable property was issued on 19.01.2024. Attachment of immovable property was issued on 23.01.2024.
3	Kaushar Brick Works, Bans	2956250	Writ Petition has been filed before Hon'ble HC	A citation was issued to the defaulter and served on

	Khedi, Amroha.		Lucknow Bench therefore no recovery proceedings could be complied with.	him on 03.01.2024. The attachment of movable property was issued on 19.01.2024. Attachment of immovable property was issued on 23.01.2024.
4	Shri Balak Ram Ent Udyog, Abbalpur, Amroha.	3121250	Writ Petition has been filed before Hon'ble HC Lucknow Bench therefore no recovery proceedings could be complied with.	A citation was issued to the defaulter and served on him on 03.01.2024. The attachment of movable property was issued on 19.01.2024. Attachment of immovable property was issued on 23.01.2024.
5	Kohinoor Brick Works, Bori-Bora, Naugawansadat, Amroha.	7748125	Writ Petition has been filed before Hon'ble HC Lucknow Bench therefore no recovery proceedings could be complied with.	A citation was issued to the defaulter and served on him on 03.01.2024. The attachment of movable property was issued on 19.01.2024. Attachment of immovable property was issued on 23.01.2024.
6.	Avon Ent Udyog (Old name Farukh ent Udyog), Dehri Khurram, Amroha.	7761875	Writ Petition C NO. 6252 OF 2024 has been filed before Hon'ble HC Lucknow Bench therefore no recovery proceedings could be complied with	A citation was issued to the defaulter and served on him on 03.01.2024. The attachment of movable property was issued on 19.01.2024. Attachment of immovable property was

			No coercive action to be taken on the basis of impugned notice (Annexure-1)	issued on 23.01.2024.
7	Raja Brick Works, Lalu Nangla, Post-Gajna, Amroha.	7748125	Writ Petition has been filed before Hon'ble HC Lucknow Bench therefore no recovery proceedings could be complied with.	A citation was issued to the defaulter and served on him on 03.01.2024. The attachment of movable property was issued on 19.01.2024. Attachment of immovable property was issued on 23.01.2024.
8	Malik Ent Udyog, Village-Shadipur, Amroha.	3100625	Writ Petition has been filed before Hon'ble HC Lucknow Bench therefore no recovery proceedings could be complied with.	A citation was issued to the defaulter and served on him on 03.01.2024. The attachment of movable property was issued on 19.01.2024. Attachment of immovable property was issued on 23.01.2024.
9	Jai Brick Works (New Name Sujumna Int Udyog), Sujmana, Dhanaura, Amroha.	2970000	Writ Petition has been filed before Hon'ble HC Lucknow Bench therefore no recovery proceedings could be complied with.	A citation was issued to the defaulter and served on him on 03.01.2024. The attachment of movable property was issued on 20.01.2024. Attachment of immovable property was

				issued on 23.01.2024.
10	Durga Brick Works, Vill.-AharolaTejvan, Amroha.	7748125	Writ Petition has been filed before Hon'ble HC Lucknow Bench therefore no recovery proceedings could be complied with.	A citation was issued to the defaulter and served on him on 03.01.2024. The attachment of movable property was issued on 19.01.2024. Attachment of immovable property was issued on 23.01.2024.
11	Keshav Ent Udyog, Sujmana, Teh-Dhanaura, Amroha.	2942400	Writ Petition has been filed before Hon'ble HC Lucknow Bench therefore no recovery proceedings could be complied with.	RC FORM 36 was issued to the defaulter and served on him on 03.01.2024. The attachment of immovable property was issued on 23.01.2024.
12	New Shama Brick works, Vill.-Sailpura, Bachhraun, amroha	1175625	Writ Petition has been filed before Hon'ble HC Lucknow Bench therefore no recovery proceedings could be complied with.	RC FORM 36 was issued to the defaulter and served on him on 03.01.2024. The attachment of immovable property was issued on 23.01.2024.
13	Kisan Ent Udhyog, Gram Fatehpur Sumali, Dhanaura, Amroha.	7761875	Writ Petition has been filed before Hon'ble HC Lucknow Bench therefore no recovery proceedings could be complied with.	RC FORM 36 was issued to the defaulter and served on him on 03.01.2024. The attachment of immovable property was issued on 23.01.2024.
14	Chaudhary Ent	2970000	Writ Petition has been	

	Udyog (New Name Balaji entudyog), Vill-Pelitaga, Dhanaura, Amroha.		filed before Hon'ble HC Lucknow Bench therefore no recovery proceedings could be complied with.	RC FORM 36 was issued to the defaulter and served on him on 03.01.2024. The attachment of immovable property was issued on 23.01.2024.
15	Shiv Brick Works (Old Name-Shubham Brick Works & Bhagat Ji Brick Works), Vill-Chuchela Kalan, Dhanaura, Amroha.	2956250	Writ Petition has been filed before Hon'ble HC Lucknow Bench therefore no recovery proceedings could be complied with.	RC FORM 36 was issued to the defaulter and served on him on 03.01.2024. The attachment of immovable property was issued on 23.01.2024.
16	Chaudhary Ent Udyog, Vill-Lisadi Khurd, Post-Kaisra, Amroha.	2976875	Writ Petition has been filed before Hon'ble HC Lucknow Bench therefore no recovery proceedings could be complied with.	RC FORM 36 was issued to the defaulter and served on him on 03.01.2024. The attachment of immovable property was issued on 23.01.2024.
17	Guru Arjun Brick Works, Vill-Shahpur Rajheda, Amroha.	3038750	Writ Petition has been filed before Hon'ble HC Lucknow Bench therefore no recovery proceedings could be complied with.	RC FORM 36 was issued to the defaulter and served on him on 03.01.2024. The attachment of immovable property was issued on 23.01.2024.
18	Guru Nanak Brick Works,	2970000	Writ Petition has been filed before Hon'ble HC	RC FORM 36 was issued to the defaulter and served

	DaulatpurBhud, Dhanaura, Amroha.		Lucknow Bench therefore no recovery proceedings could be complied with.	on him on 03.01.2024. The attachment of immovable property was issued on 23.01.2024.
19	Subodh Ent Udyog, Ajampur, Dhanaura, Amroha.	2970000	Writ Petition has been filed before Hon'ble HC Lucknow Bench therefore no recovery proceedings could be complied with.	RC FORM 36 was issued to the defaulter and served on him on 03.01.2024. The attachment of immovable property was issued on 23.01.2024.
20	Monu Ent Udyog (Old Name Shiv Ent Udyog), Behlolpur, Gajraula, Amroha	7734375	Writ Petition has been filed before Hon'ble HC Lucknow Bench therefore no recovery proceedings could be complied with.	RC FORM 36 was issued to the defaulter and served on him on 03.01.2024. The attachment of immovable property was issued on 23.01.2024.
21	Shiv Om Brick Works, Village- AharoulaTejwan, Post-Gajraula, Dhanaura, Distt- Amroha	2856250	Writ Petition has been filed before Hon'ble HC Lucknow Bench therefore no recovery proceedings could be complied with.	RC FORM 36 was issued to the defaulter and served on him on 03.01.2024. The attachment of immovable property was issued on 23.01.2024.
22	National Brick Works, Vill- Noner, Amroha.	7768750	Writ Petition has been filed before Hon'ble HC Lucknow Bench therefore no recovery proceedings could be complied with.	RC FORM 36 was issued to the defaulter and served on him on 03.01.2024. The attachment of immovable property was issued on 23.01.2024.

23	Arsh Ent Udyog, (Old Name-Bharat Ent Udyog), Kaserwa, Dhanaura, Amroha.	7734375	Writ Petition has been filed before Hon'ble HC Lucknow Bench therefore no recovery proceedings could be complied with.	RC FORM 36 was issued to the defaulter and served on him on 03.01.2024. The attachment of immovable property was issued on 23.01.2024.
24	Chaudhary Brick Works Udyog, Vill-Chuchela Khurd, Dist- Amroha.	2956250	Writ Petition has been filed before Hon'ble HC Lucknow Bench therefore no recovery proceedings could be complied with.	RC FORM 36 was issued to the defaulter and served on him on 03.01.2024. The attachment of immovable property was issued on 23.01.2024.
25	Vikas Brick Works (Present Name AN Brick works), Chuchela kala, Mandi Dhanaura, Amroha.	2956250	Writ Petition has been filed before Hon'ble HC Lucknow Bench therefore no recovery proceedings could be complied with.	RC FORM 36 was issued to the defaulter and served on him on 03.01.2024. The attachment of immovable property was issued on 23.01.2024.
26	Om Baba Brick Works, Vill- KanjaraBaseda, Dhanaura, Amroha.	2970000	Writ Petition has been filed before Hon'ble HC Lucknow Bench therefore no recovery proceedings could be complied with.	RC FORM 36 was issued to the defaulter and served on him on 03.01.2024. The attachment of immovable property was issued on 23.01.2024.
27	Malik. Entt Udyog, Vill- Tokra Patti, GajraulaDist-	7761875	Writ Petition has been filed before Hon'ble HC Lucknow Bench therefore no recovery proceedings	RC FORM 36 was issued to the defaulter and served on him on 03.01.2024. The attachment of immovable

	Amroha.		could be complied with.	property was issued on 23.01.2024.
28	New Chaudhary Brick Works, kakralimafi, Amroha.	3121250	Writ Petition has been filed before Hon'ble HC Lucknow Bench therefore no recovery proceedings could be complied with.	
29	Bharat Ent Udyog, Shekhpur Mafi, Amroha.	2976875	Writ Petition has been filed before Hon'ble HC Lucknow Bench therefore no recovery proceedings could be complied with.	RC FORM 41 was issued to the defaulter and served on him on 03.01.2024. The attachment of immovable property was issued on 24.01.2024.
30	Akram Entt Udyog, Vill- Barkhera Rajput, , Amroha.	5995000	Writ Petition has been filed before Hon'ble HC Lucknow Bench therefore no recovery proceedings could be complied with.	RC FORM 38 was issued to the defaulter and served on him on 03.01.2024. The attachment of immovable property was issued on 24.01.2024.
31	Amir ent Udyog (Old Name Raj Ent Udyog)/New Name Arju entudyog, Vill- Maksudpur, Dist- Amroha.	7830625	Writ Petition has been filed before Hon'ble HC Lucknow Bench therefore no recovery proceedings could be complied with.	The demand letter received on 03.01.2024 and the citation was issued on 03.01.2024. There is no mention of the debtor's father's name.
32	Avon Ent Udyog, Vill-	3121250	Writ Petition has been filed before Hon'ble HC	The demand letter received on 03.01.2024 and the

	AkbarpurSakeniya , Amroha.		Lucknow Bench therefore no recovery proceedings could be complied with.	citation was issued on 03.01.2024. There is no mention of the debtor's father's name.
33	Mahak Ent Udyog (New Name New R.K. Ent udyog), Bhutiya Milak Papadi, Amroha.	3121250	Writ Petition has been filed before Hon'ble HC Lucknow Bench therefore no recovery proceedings could be complied with.	The demand letter was received on 03.01.2024 and the citation was issued on 03.01.2024. RC form 41 was issued on 24.01.2024 for attachment of immovable property.
34	Chaudhary Ent Udyog, Kakrali, Joya, Amroha.	3100625	Writ Petition has been filed before Hon'ble HC Lucknow Bench therefore no recovery proceedings could be complied with.	The demand letter was received on 03.01.2024 and the citation was issued on 03.01.2024. RC form 41 was issued on 24.01.2024 for attachment of immovable property.
35	Rasik Ent Udyog (Present name Baba entudyog), Vill.- NazarpurNanheda Rajput, Joya, Amroha.	3086875	Writ Petition has been filed before Hon'ble HC Lucknow Bench therefore no recovery proceedings could be complied with.	The demand letter was received on 03.01.2024 and the citation was issued on 03.01.2024. RC form 41 was issued on 24.01.2024 for attachment of immovable property.
36	Shiv Ent Udyog, Vill-Nanheda Rajput, Dist-	3100625	Writ Petition has been filed before Hon'ble HC Lucknow Bench therefore	The demand letter was received on 03.01.2024 and the citation was issued

	Amroha.		no recovery proceedings could be complied with.	on 03.01.2024. RC form 41 was issued on 24.01.2024 for attachment of immovable property.
37	Jugunu Ent Udyog, Village- Barkheda Rajput, Amroha.	3086875	Writ Petition has been filed before Hon'ble HC Lucknow Bench therefore no recovery proceedings could be complied with.	The demand letter was received on 03.01.2024 and the citation was issued on 03.01.2024. RC form 41 was issued on 24.01.2024 for attachment of immovable property.
38	Musthafa Ent Udyog, AsrafpurFazganj, Amroha.	3086875	Writ Petition has been filed before Hon'ble HC Lucknow Bench therefore no recovery proceedings could be complied with.	The demand letter was received on 03.01.2024 and the citation was issued on 03.01.2024. RC form 41 was issued on 24.01.2024 for attachment of immovable property.
39	M.I.Z., Kakrali Mafi, Amroha.	5850625	Writ Petition has been filed before Hon'ble HC Lucknow Bench therefore no recovery proceedings could be complied with.	The demand letter was received on 03.01.2024 and the citation was issued on 03.01.2024. RC form 41 was issued on 24.01.2024 for attachment of immovable property.
40	Mansoori Ent Udyog, Vill- Kakrali,	3100625	Writ Petition has been filed before Hon'ble HC Lucknow Bench therefore	The demand letter was received on 03.01.2024 and the citation was issued

	Mubarakpurnoori, Amroha,		no recovery proceedings could be complied with.	on 03.01.2024. RC form 38 was issued on 24.01.2024 for attachment of immovable property.
41	Papuentudyog(New w name Gufran Ent Udyog), Vill- Maksoodpur Bambu gharahAmroha.	7830625	Writ Petition has been filed before Hon'ble HC Lucknow Bench therefore no recovery proceedings could be complied with.	The demand letter was received on 03.01.2024 and the citation was issued on 03.01.2024. RC form 41 was issued on 24.01.2024 for attachment of immovable property.
42	Ali Ent Udyog, Shahpur, Post- Joya, Amroha.	7830625	Writ Petition has been filed before Hon'ble HC Lucknow Bench therefore no recovery proceedings could be complied with.	The demand letter was received on 03.01.2024 and the citation was issued on 03.01.2024. RC form 41 was issued on 24.01.2024 for attachment of immovable property.
43	Kamar entudhyog (New Name Papuentudyog), Vill-Maqsoodpur, Bamboogarh Road, bypass, Amroha	7830625	Writ Petition . has been filed before Hon'ble HC Lucknow Bench therefore no recovery proceedings could be complied with.	The demand letter was received on 03.01.2024 and the citation was issued on 03.01.2024. RC form 41 was issued on 24.01.2024 for attachment of immovable property.
44	New Raja Entt Udyog (Old Name Raja ent Udyog),	7768750		The demand letter was received on 03.01.2024 and the citation was issued

	Vill-Shahbajpur, Post-Joya, Amroha.			on 03.01.2024. RC form 41 was issued on 24.01.2024 for attachment of immovable property.
45	Indian/India Brick Works (Old Name Madad Brick works), Mirpur Joya Amroha.	2976875		The demand letter was received on 03.01.2024 and the citation was issued on 03.01.2024. RC form 41 was issued on 24.01.2024 for attachment of immovable property.
46	Hafiz Ent Udyog , Village-Sultanpur Molvi, Gajraula, Amroha	3884375		The demand letter was received on 03.01.2024 and the citation was issued on 03.01.2024. RC form 41 was issued on 24.01.2024 for attachment of immovable property.
47	Classic Brick Works, Vill-Kala Kheda, Amroha.	2976875		The demand letter was received on 03.01.2024 and the citation was issued on 03.01.2024. RC form 41 was issued on 24.01.2024 for attachment of immovable property.
48	A.K.M Brick Field (New Name HKN Brick field), Vill-	3038750		The demand letter was received on 03.01.2024 and the citation was issued

	Kamalpur, Distt- Amroha.			on 03.01.2024. RC form 41 was issued on 24.01.2024 for attachment of immovable property.
49	Kanha Ent Udyog, Najarpur, Amroha.	3121250		The demand letter was received on 03.01.2024 and the citation was issued on 03.01.2024. RC form 41 was issued on 24.01.2024 for attachment of immovable property.
50	Golden Brick Works, Vill- Fattepur Mafi, Dist-Amroha.	7768750		The demand letter was received on 03.01.2024 and the citation was issued on 03.01.2024. RC form 41 was issued on 24.01.2024 for attachment of immovable property.
51	Umar Altmas Brick Field (Present Name Social Brick works), Vill- Kanpura, Post- Didoli, Amroha.	7878750		The demand letter was received on 03.01.2024 and the citation was issued on 03.01.2024. RC form 41 was issued on 24.01.2024 for attachment of immovable property.
52	Abbu Brick Works (New Name Indian Brick works), Vill-	3086875		The demand letter was received on 03.01.2024 and the citation was issued



	Kanpura, Amroha.			on 03.01.2024. RC form 41 was issued on 24.01.2024 for attachment of immovable property.
53	Asra Ent Udyog, Vill-Chandnagar, Amroha.	2976875		The demand letter was received on 03.01.2024 and the citation was issued on 03.01.2024.
54	Lakshmi Ent Udyog, Vill-Sirsa Khumar, Kailsa Road, Amroha.	7768750		The demand letter was received on 03.01.2024 and the citation was issued on 03.01.2024. RC form 38 was issued on 24.01.2024 for attachment of immovable property.
55	Super Gold Bricks Works (New Name R.K. entudyog), Sirsa Khumar, Amroha.	2997500		The demand letter was received on 03.01.2024 and the citation was issued on 03.01.2024. RC form 38 was issued on 24.01.2024 for attachment of immovable property.
56	Bilal Ent Brick Field (New Name Janu entudyog, Old Name Laxmi Ent Udyog), Vill- Dariyapur,	3135000	Writ Petition C NO. 6087 OF 2024 has been filed before Hon'ble HC Lucknow Bench therefore no recovery proceedings could be complied with	The demand letter was received on 03.01.2024 and the citation was issued on 03.01.2024. RC form 38 was issued on 24.01.2024 for attachment

	Amroha.		<p><i>In the meanwhile, recovery pursuant to the impugned recovery demand notice (annexure-1) shall remain in abeyance.</i></p> <p>(Annexure-1)</p>	of immovable property.
57	Kanak Bricks Works (New Present Name Shri Bala ji entudyog and Old Name Krishan Brick Works), Maumaychak, Hasampur, Amroha.	3135000	<p><i>In Writ-C No.3053 of 2024 Hon'ble HC of Lucknow has directed under</i></p> <p><i>In the meanwhile, recovery pursuant to the impugned recovery demand notice (annexure-1) shall remain in abeyance.</i></p> <p>A true copy of the Order dated 15.02.2024 is annexed herein as Annexure</p>	The demand letter was received on 03.01.2024 and the citation was issued on 03.01.2024. RC form 38 was issued on 24.01.2024 for attachment of immovable property.
58	Jishan Ent Udyog , Kailsha Road, Paytikalan,	3148750		A citation was issued to the defaulter and served on him on 03.01.2024. RC



	Amroha.			form 41 was issued on 24.01.2024 for attachment of immovable property in the interest of recovery due to non-deposit of money by the defaulter.
59	Saklani Ent Udyog (Old Name Mehrab Ent Udyog), Village-Paity Kalan, Amroha	3148750		A citation was issued to the defaulter and served on him on 03.01.2024. RC form 41 was issued on 24.01.2024 for attachment of immovable property in the interest of recovery due to non-deposit of money by the defaulter
60	Hazi Mustak Brick Works, Village and Post-Tavai Majra, Paity Kalan, Amroha	3148750		A citation was issued to the defaulter and served on him on 03.01.2024. RC form 41 was issued on 24.01.2024 for attachment of immovable property in the interest of recovery due to non-deposit of money by the defaulter
61	King Brick Field (New Present Name New King Brick field), Vill-KaranpurChaudhar	2976875		A citation was issued to the defaulter and served on him on 03.01.2024. RC form 41 was issued on 24.01.2024 for attachment

	pur, Amroha.			of immovable property in the interest of recovery due to non-deposit of money by the defaulter
62	New Bharat Brick Works, Vill-Payanti Kala, Joya, Amroha.	3148750	<p><i>In Writ-C No.2921 of 2024 Hon'ble HC of Lucknow has directed under</i></p> <p><i>In the meanwhile, recovery pursuant to the impugned recovery demand notice (annexure-1) shall remain in abeyance.</i></p> <p>A true copy of the Order dated 15.02.2024 is annexed herein as Annexure</p>	A citation was issued to the defaulter and served on him on 03.01.2024. RC form 41 was issued on 24.01.2024 for attachment of immovable property in the interest of recovery due to non-deposit of money by the defaulter
63	Mohasin Brick Works (Present name New Fine brick Works), Vill-Payati Kalan, Amroha.	3148750		A citation was issued to the defaulter and served on him on 03.01.2024. RC form 41 was issued on 24.01.2024 for attachment of immovable property in the interest of recovery due to non-deposit of money by the defaulter

64	New Rashik Ent Udyog (New Name Anmol Ent Udyog), Vill-Sinaura, Dist-Amroha.	2976875		A citation was issued to the defaulter and served on him on 03.01.2024. RC form 41 was issued on 24.01.2024 for attachment of immovable property in the interest of recovery due to non-deposit of money by the defaulter
65	Shyam Ent Udyog (New Present name sangumentudyog), Payanti Kalan, Amroha.	3148750		A citation was issued to the defaulter and served on him on 03.01.2024. RC form 41 was issued on 24.01.2024 for attachment of immovable property in the interest of recovery due to non-deposit of money by the defaulter
66	Hindustan ent Udyog, Vill-Paytikalan, Dist-Amroha.	7940625		A citation was issued to the defaulter and served on him on 03.01.2024. RC form 41 was issued on 24.01.2024 for attachment of immovable property in the interest of recovery due to non-deposit of money by the defaulter
67	New Fauji Brick Works,	3011250		A citation was issued to the defaulter and served on



	Gangacholi, Gangeshwari, Amroha.			him on 04.01.2024. An arrest warrant was issued on 19.01.2024. The remaining person could not be arrested because he was not found at Gauke.
68	Chapna Brick Works, Vill-ChapnaGangeshwari, Amroha.	3011250		A citation was issued to the defaulter and served on him on 04.01.2024. An arrest warrant was issued on 19.01.2024. The remaining person could not be arrested because he was not found at Gauke.
69	Shankar Brick Works (New Name Narayan Brick works), Dhadiyal, Gangeshwari, Amroha.	2976875		A citation was issued to the defaulter and served on him on 04.01.2024. An arrest warrant was issued on 19.01.2024.
70	Khan Brick field, Village-Sakergarhi, Amroha	3011250		A citation was issued to the defaulter and served on him on 04.01.2024. An arrest warrant was issued on 19.01.2024. The immovable property was not issued on 03.02. 2024



2. That it is respectfully submitted, that the operational period for brick kilns spans from the 1st of October to the 30th of June, while the designated closing period extends from the 1st of July to the 30th of September. This delineation is provided for the purpose of regulatory compliance and operational scheduling.

BEFORE THE NATIONAL GREEN TRIBUNAL IN NEW DELHI

PRINCIPAL BENCH

I.A. No. _____ of 2024

In

ORIGINAL APPLICATION (OA) No. 889 of 2022

In the matter of

JEETU YADAV

...APPLICANT

Versus

PRODUCTION CONTROL BOARD & ORS.

... RESPONDENT

AFFIDAVIT

I, **Rajesh Kumar Tyagi S/o Indrajeet** aged 53 years posted as **District Magistrate, District Amroha, State of Uttar Pradesh**, do hereby solemnly affirm and declare as under: -

1. That I am the Applicant/Deponent and am well conversant with the facts and circumstances of the case. As such I am competent to swear this affidavit.



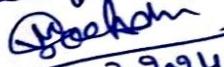
2. That the accompanying action taken report has been drafted by our counsel upon my instructions.
3. That the contents of the accompanying reply are true and correct and the knowledge has been derived from official records and nothing material has been concealed therefrom.




DEPONENT
जिलाधिकारी

VERIFICATION:

Verified at Delhi on this ___day of March 2024, that the contents of my above affidavit are true and correct to my knowledge; no part of it is false and nothing material has been concealed therein.

Identified by

 21-3-2024

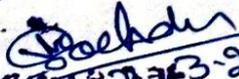

DEPONENT
जिलाधिकारी
अमरोहा

Through

PRIYANKA SWAMI ASSOCIATES
F -13, GROUND FLOOR
JANGPURA EXTENSION, NEW
DELHI
 Email: Advpriyankaswami@gmail.com

Date:

Place:

Rajesh Kumar Tyagi s/o Indrajit
 Posted at D.M. Amroha
 21-3-2024
 I have satisfied myself after examining the document the contents understood the contents of the affidavit and the copy has been read over and explained by me.
 25/3
 Sr. No. 525.

 APIN (U.P.)
 21-3-2024
 Notary Public
 Amroha

Court No. - 1

Case :- WRIT - C No. - 151 of 2024

Petitioner :- M/S New Star Brick Works (Erstwhile M/S Shiv Om Brick Works) Thru. Prop. Afsar Ali

Respondent :- State Of U.P. Thru Prin.Secy. Deptt. Of Forests, Environment And Climate Change And Ors.

Counsel for Petitioner :- Jalaj Kumar Gupta, Mehdi Khan, Mohd. Aslam Khan

Counsel for Respondent :- C.S.C., Ashok Kumar Verma

connected with

Case :- WRIT - C No. - 7746 of 2023

Petitioner :- M/S Arsh Brick Works Thru. Partner Mohd. Ayub

Respondent :- State Of U.P. Thru. Secy., Dept. Of Environment, Forest And Climate Change And Others

Counsel for Petitioner :- Sarvesh Kumar

Counsel for Respondent :- C.S.C., Ashok Kumar Verma

Case :- WRIT - C No. - 119 of 2024

Petitioner :- M/S Rachna Metal Industries Pvt. Ltd. Thru M.D. Sadhna Agarwal

Respondent :- State Of U.P. Thru Prin.Secy. Deptt. Of Forests, Environment And Climate Change And Ors.

Counsel for Petitioner :- Jalaj Kumar Gupta, Mohd. Aslam Khan

Counsel for Respondent :- C.S.C., Ashok Kumar Verma

Case :- WRIT - C No. - 152 of 2024

Petitioner :- M/S Afaq Brick Field Thru Proprietor Nargish

Respondent :- State Of U.P. Thru Prin.Secy. Deptt. Of Forests, Environment And Climate Change And Ors.

Counsel for Petitioner :- Jalaj Kumar Gupta, Mehdi Khan, Mohd. Aslam Khan

Counsel for Respondent :- C.S.C., Ashok Kumar Verma

Case :- WRIT - C No. - 153 of 2024

Petitioner :- M/S Khalil Brick Works Thru. Prop. Usman

Respondent :- State Of U.P. Thru Prin.Secy. Deptt. Of Forests, Environment And Climate Change And Ors.

Counsel for Petitioner :- Jalaj Kumar Gupta, Mehdi Khan, Mohd. Aslam Khan

Counsel for Respondent :- C.S.C., Ashok Kumar Verma

Case :- WRIT - C No. - 154 of 2024

Petitioner :- M/S Riza Brick Works Thru Proprietor Mohd. Haroon

Respondent :- State Of U.P. Thru Prin.Secy. Deptt. Of Forests, Environment And Climate Change And Ors.

Counsel for Petitioner :- Jalaj Kumar Gupta, Mehdi Khan, Mohd. Aslam Khan

Counsel for Respondent :- C.S.C., Ashok Kumar Verma

Case :- WRIT - C No. - 179 of 2024

Petitioner :- M/S Janta Brick Works (New Name-Munmun Brick Works

1935

Kazi Parivar) Thru. Prop. Mohd. Razi

Respondent :- State Of U.P. Thru Prin.Secy. Deptt. Of Forests,
Environment And Climate Change And Ors.

Counsel for Petitioner :- Jalaj Kumar Gupta,Mehdi Khan,Mohd. Aslam Khan

Counsel for Respondent :- C.S.C.,Ashok Kumar Verma

Case :- WRIT - C No. - 181 of 2024

Petitioner :- M/S Good Friends Brick Works Thru. Prop. Irfan

Respondent :- State Of U.P. Thru Prin.Secy. Deptt. Of Forests,
Environment And Climate Change And Ors.

Counsel for Petitioner :- Jalaj Kumar Gupta,Mehdi Khan,Mohd. Aslam Khan

Counsel for Respondent :- C.S.C.,Ashok Kumar Verma

Case :- WRIT - C No. - 188 of 2024

Petitioner :- M/S Colour Touch Thru Proprietor Prakash Chand Chindalia

Respondent :- State Of U.P. Thru Prin.Secy. Deptt. Of Forests,
Environment And Climate Change And Ors.

Counsel for Petitioner :- Jalaj Kumar Gupta,Mohd. Aslam Khan,Sunny Singh

Counsel for Respondent :- C.S.C.,Ashok Kumar Verma

Case :- WRIT - C No. - 194 of 2024

Petitioner :- M/S Sh Brick Works Thru Proprietor Shabana

Respondent :- State Of U.P. Thru Prin.Secy. Deptt. Of Forests,
Environment And Climate Change And Ors.

Counsel for Petitioner :- Jalaj Kumar Gupta,Mehdi Khan,Mohd. Aslam Khan

Counsel for Respondent :- C.S.C.,Ashok Kumar Verma

Case :- WRIT - C No. - 195 of 2024

Petitioner :- M/S Shiv Brick Works Thru Proprietor Kaminder Alias
Kamendra Singh

Respondent :- State Of U.P. Thru Prin.Secy. Deptt. Of Forests,
Environment And Climate Change And Ors.

Counsel for Petitioner :- Jalaj Kumar Gupta,Mehdi Khan,Mohd. Aslam Khan

Counsel for Respondent :- C.S.C.,Ashok Kumar Verma

Case :- WRIT - C No. - 264 of 2024

Petitioner :- M/S Musarfi Hasnain Bricks Works, Through Its Proprietor
Rais Ahmad

Respondent :- State Of U.P. Thru. Prin. Secy. Forest Environment And
Climate Change Deptt., Lucknow And 5 Others

Counsel for Petitioner :- Jalaj Kumar Gupta,Mehdi Khan,Mohd. Aslam Khan,Mohd. Khalid Amin Khan

Counsel for Respondent :- C.S.C.,Ashok Kumar Verma

Case :- WRIT - C No. - 265 of 2024

Petitioner :- M/S Durga Brick Works, Through Its Authorized Signatory

Respondent :- State Of U.P. Thru. Addl. Chief Secy. Environment Forest

1936

And Climate Change, And 6 Others

Counsel for Petitioner :- Salil Kumar Srivastava,Rahul Srivastava

Counsel for Respondent :- C.S.C.,Asit Srivastava

Case :- WRIT - C No. - 266 of 2024

Petitioner :- M/S Azhari Brick Works Thru Proprietor Tahir Husain

Respondent :- State Of U.P. Thru Prin.Secy. Deptt. Of Forests,
Environment And Climate Change And Ors.

Counsel for Petitioner :- Jalaj Kumar Gupta,Mehdi Khan,Mohd. Aslam
Khan,Mohd. Khalid Amin Khan

Counsel for Respondent :- C.S.C.,Ashok Kumar Verma

Case :- WRIT - C No. - 269 of 2024

Petitioner :- M/S K.K. Brick Works, Through Its Authorized Signatory

Respondent :- State Of U.P. Thru. Addl. Chief Secy., Environment Forest
And Climate Change, Lko. And 6 Others

Counsel for Petitioner :- Salil Kumar Srivastava,Rahul Srivastava

Counsel for Respondent :- C.S.C.,Asit Srivastava

Case :- WRIT - C No. - 270 of 2024

Petitioner :- M/S Monu Ent Ydyog (Old Name M/S Shiv Ent Udyog),
Through Its Authorized Signatory

Respondent :- State Of U.P. Thru. Addl. Chief Secy., Environment Forest
And Climate Change, Lko. And 6 Others

Counsel for Petitioner :- Salil Kumar Srivastava,Rahul Srivastava

Counsel for Respondent :- C.S.C.,Asit Srivastava

Case :- WRIT - C No. - 273 of 2024

Petitioner :- M/S Shiv Om Brick Works, Through Its Authorized
Signatory

Respondent :- State Of U.P. Thru. Addl. Chief Secy., Environment Forest
And Climate Change, Lko. And 6 Others

Counsel for Petitioner :- Salil Kumar Srivastava,Rahul Srivastava

Counsel for Respondent :- C.S.C.,Asit Srivastava

Case :- WRIT - C No. - 288 of 2024

Petitioner :- M/S Kisan Brick Works Thru. Prop. Sharifuddin

Respondent :- State Of U.P. Thru Prin.Secy. Deptt. Of Forests,
Environment And Climate Change And Ors.

Counsel for Petitioner :- Jalaj Kumar Gupta,Mehdi Khan,Mohd. Aslam
Khan

Counsel for Respondent :- C.S.C.,Ashok Kumar Verma

Case :- WRIT - C No. - 289 of 2024

Petitioner :- M/S Dilshad Brickworks Moradabad Thru Proprietor Irshad

Respondent :- State Of U.P. Thru Prin.Secy. Deptt. Of Forests,
Environment And Climate Change And Ors.

Counsel for Petitioner :- Jalaj Kumar Gupta,Mehdi Khan,Mohd. Aslam
Khan

Counsel for Respondent :- C.S.C.,Ashok Kumar Verma

Case :- WRIT - C No. - 290 of 2024

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Petitioner :- M/S Arsh Ent. Udhyog, Through Its Partners And Ors.

Respondent :- State Of U.P. Thru Addl. Chief Secy. Deptt. Of Forests, Environment And Climate Change And Ors.

Counsel for Petitioner :- Saryu Prasad Tiwari

Counsel for Respondent :- C.S.C.,Ashok Kumar Verma

Case :- WRIT - C No. - 291 of 2024

Petitioner :- M/S Gaus-E-Azam Brick Works (New Name-Gaus-E-Pak Brick Field) Thru. Prop. Idrish

Respondent :- State Of U.P. Thru Prin.Secy. Deptt. Of Forests, Environment And Climate Change And Ors.

Counsel for Petitioner :- Jalaj Kumar Gupta,Mehdi Khan,Mohd. Aslam Khan

Counsel for Respondent :- C.S.C.,Ashok Kumar Verma

Case :- WRIT - C No. - 292 of 2024

Petitioner :- M/S Ala Hazrat Eintt Udyog (Old Name Latifi Bricks) Thru Proprietor Mohd. Uvaish

Respondent :- State Of U.P. Thru Prin.Secy. Deptt. Of Forests, Environment And Climate Change And Ors.

Counsel for Petitioner :- Jalaj Kumar Gupta,Mehdi Khan,Mohd. Aslam Khan

Counsel for Respondent :- C.S.C.,Ashok Kumar Verma

Case :- WRIT - C No. - 293 of 2024

Petitioner :- M/S Shiv Brick Works (Old Name Shubham Brick Works And Bhagat Ji Brick Works) Thru. Auth. Signatory

Respondent :- State Of U.P. Thru. Addl. Chief Secy., Environment Forest And Climate Change, Lko. And Others

Counsel for Petitioner :- Salil Kumar Srivastava,Rahul Srivastava

Counsel for Respondent :- C.S.C.,Asit Srivastava

Case :- WRIT - C No. - 294 of 2024

Petitioner :- M/S Chaudhary Brick Works Udyog, Through Its Authorized Signatory

Respondent :- State Of U.P. Thru. Addl. Chief Secy., Environment Forest And Climate Change, Lko. And Others

Counsel for Petitioner :- Salil Kumar Srivastava,Rahul Srivastava

Counsel for Respondent :- C.S.C.,Asit Srivastava

Case :- WRIT - C No. - 295 of 2024

Petitioner :- M/S Kanakpur Brick Industries Thru Proprietor Kaminder Alias Kamendra Singh

Respondent :- State Of U.P. Thru Prin.Secy. Deptt. Of Forests, Environment And Climate Change And Ors.

Counsel for Petitioner :- Jalaj Kumar Gupta,Mehdi Khan,Mohd. Aslam Khan

Counsel for Respondent :- C.S.C.,Ashok Kumar Verma

Case :- WRIT - C No. - 296 of 2024

Petitioner :- M/S Guru Arjun Brick Works, Through Authorized Signatory

Respondent :- State Of U.P. Thru. Addl. Chief Secy., Environment Forest And Climate Change, Lko. And Others

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Counsel for Petitioner :- Salil Kumar Srivastava,Rahul Srivastava
Counsel for Respondent :- C.S.C.,Asit Srivastava

Case :- WRIT - C No. - 297 of 2024

Petitioner :- M/S Keshav Ent Udyog, Through Its Authorized Signatory
Respondent :- State Of U.P. Thru. Addl. Chief Secy., Environment Forest And Climate Change, Lko. And Others
Counsel for Petitioner :- Salil Kumar Srivastava,Rahul Srivastava
Counsel for Respondent :- C.S.C.,Asit Srivastava

Case :- WRIT - C No. - 300 of 2024

Petitioner :- M/S Kisan Ent Udhyog, Through Its Authorized Signatory
Respondent :- State Of U.P. Thru. Addl. Chief Secy., Environment Forest And Climate Change, Lko. And Others
Counsel for Petitioner :- Salil Kumar Srivastava,Rahul Srivastava
Counsel for Respondent :- C.S.C.,Asit Srivastava

Case :- WRIT - C No. - 306 of 2024

Petitioner :- M/S New Shama Brick Works, Thru. Authorized Signatory
Respondent :- State Of U.P. Thru. Addl. Chief Secy., Environment Forest And Climate Change, Lko. And Others
Counsel for Petitioner :- Salil Kumar Srivastava,Rahul Srivastava
Counsel for Respondent :- C.S.C.,Asit Srivastava

Case :- WRIT - C No. - 351 of 2024

Petitioner :- M/S Jai Brick Works (New Name M/S Sujmana Ent Udyog) Thru Auth. Signatory
Respondent :- State Of U.P. Thru Addl. Chief Secy. Environment, Forests And Climate Change And Ors.
Counsel for Petitioner :- Salil Kumar Srivastava,Rahul Srivastava
Counsel for Respondent :- C.S.C.,Asit Srivastava

Case :- WRIT - C No. - 354 of 2024

Petitioner :- M/S Subodh Ent Udyog Amroha Thru Auth. Signatory
Respondent :- State Of U.P. Thru Addl. Chief Secy. Environment, Forests And Climate Change And Ors.
Counsel for Petitioner :- Salil Kumar Srivastava,Rahul Srivastava
Counsel for Respondent :- C.S.C.,Asit Srivastava

Case :- WRIT - C No. - 355 of 2024

Petitioner :- M/S Bharat Brick Works
Respondent :- State Of U.P. Thru Addl. Chief Secy. Deptt. Of Forests, Environment And Climate Change And Ors.
Counsel for Petitioner :- Salil Kumar Srivastava,Rahul Srivastava
Counsel for Respondent :- C.S.C.,Asit Srivastava

Case :- WRIT - C No. - 357 of 2024

Petitioner :- M/S Chaudhary Ent Udyog, Thru. Authorized Signatory
Respondent :- State Of U.P. Thru Addl. Chief Secy. Deptt. Of Forests, Environment And Climate Change And Ors.
Counsel for Petitioner :- Salil Kumar Srivastava,Rahul Srivastava
Counsel for Respondent :- C.S.C.,Asit Srivastava

Case :- WRIT - C No. - 360 of 2024

Petitioner :- M/S Zam Zam Brick Works (Old Name Taj Ent Udyog And New Name Shabab Brick Field) Thru Prop. Shabab

Respondent :- State Of U.P. Thru Prin.Secy. Deptt. Of Forests, Environment And Climate Change And Ors.

Counsel for Petitioner :- Jalaj Kumar Gupta, Mohd. Aslam Khan, Ratnesh Dwivedi

Counsel for Respondent :- C.S.C., Ashok Kumar Verma

Case :- WRIT - C No. - 361 of 2024

Petitioner :- M/S Hidayah Brick Field (Old Name Khurshed Brick Field)

Respondent :- State Of U.P. Thru Addl. Chief Secy. Deptt. Of Forests, Environment And Climate Change And Ors.

Counsel for Petitioner :- Salil Kumar Srivastava, Rahul Srivastava

Counsel for Respondent :- C.S.C., Asit Srivastava

Case :- WRIT - C No. - 368 of 2024

Petitioner :- M/S Guru Nanak Brick Works Daulatapur Bhud Amroha Thru Auth. Signatory

Respondent :- State Of U.P. Thru Addl. Chief Secy. Environment, Forests And Climate Change And Ors.

Counsel for Petitioner :- Salil Kumar Srivastava, Rahul Srivastava

Counsel for Respondent :- C.S.C., Asit Srivastava

Case :- WRIT - C No. - 371 of 2024

Petitioner :- M/S National Brick Works Vill. Noner Amroha Thru Auth. Signatory

Respondent :- State Of U.P. Thru Addl. Chief Secy. Environment, Forests And Climate Change And Ors.

Counsel for Petitioner :- Salil Kumar Srivastava, Rahul Srivastava

Counsel for Respondent :- C.S.C., Asit Srivastava

Case :- WRIT - C No. - 372 of 2024

Petitioner :- M/S Chaudhary Ent Udyog (New Name Balaji Ent Udyog) Dhanaura Amroha Thru Auth. Signatory

Respondent :- State Of U.P. Thru Addl. Chief Secy. Environment, Forests And Climate Change And Ors.

Counsel for Petitioner :- Salil Kumar Srivastava, Rahul Srivastava

Counsel for Respondent :- C.S.C., Asit Srivastava

Case :- WRIT - C No. - 375 of 2024

Petitioner :- M/S Royal Brick Field (New Name Star Brick Field) Chittupur Bilari Moradabad Thru Prop. Afsar Ali

Respondent :- State Of U.P. Thru Prin.Secy. Deptt. Of Forests, Environment And Climate Change And Ors.

Counsel for Petitioner :- Jalaj Kumar Gupta, Mohd. Aslam Khan, Ratnesh Dwivedi

Counsel for Respondent :- C.S.C., Ashok Kumar Verma

Case :- WRIT - C No. - 427 of 2024

Petitioner :- M/S A H Brick Works (New Name- Lavi Bricks Works, P.

1940

Name- Habibi Brick Works) Thru Qayyum Hussian

Respondent :- State Of U.P. Thru. Prin. Secy., Forest Environment And Climate Change, Lko. And 5 Others

Counsel for Petitioner :- Jalaj Kumar Gupta,Ankur Yadav,Mohd. Aslam Khan,Ratnesh Dwivedi

Counsel for Respondent :- C.S.C.,Asit Srivastava

Case :- WRIT - C No. - 430 of 2024

Petitioner :- M/S New India Brick Field(Old Name National Brick Works/ Faizan Brick Works) Thru Prop.Mohd.Rayyan

Respondent :- State Of U.P. Thru Prin.Secy. Deptt. Of Forests, Environment And Climate Change And Ors.

Counsel for Petitioner :- Harsh Vardhan Kediya,Aditi Tripathi,Sheeran Mohiuddin Alavi

Counsel for Respondent :- C.S.C.,Ashok Kumar Verma,Chandra Shekher Pandey

Case :- WRIT - C No. - 431 of 2024

Petitioner :- M/S Avon Ent Udyog, Through Its Authorized Signatory

Respondent :- State Of U.P. Thru. Addl. Chief Secy., Environment Forest And Climate Change, Lko. And Others

Counsel for Petitioner :- Salil Kumar Srivastava,Rahul Srivastava

Counsel for Respondent :- C.S.C.,Asit Srivastava

Case :- WRIT - C No. - 432 of 2024

Petitioner :- M/S Khan Brick Industries, Through Its Proprietor, Wasim Ahmad Khan

Respondent :- State Of U.P. Thru. Prin. Secy., Forest Environment And Climate Change, Lko. And Others

Counsel for Petitioner :- Arvind Kumar Shukla

Counsel for Respondent :- C.S.C.,Ashok Kumar Verma

Case :- WRIT - C No. - 467 of 2024

Petitioner :- M/S Mumtaz Brick Works Thru Proprietor Jaane Alam

Respondent :- State Of U.P. Thru Prin.Secy. Deptt. Of Forests, Environment And Climate Change And Ors.

Counsel for Petitioner :- Jalaj Kumar Gupta,Mehdi Khan,Mohd. Aslam Khan,Ratnesh Dwivedi

Counsel for Respondent :- C.S.C.,Ashok Kumar Verma

Case :- WRIT - C No. - 468 of 2024

Petitioner :- M/S Jai Shri Sai Brick Works, Dhureta Bahjoi Road Sambhal Thru Auth. Signatory

Respondent :- State Of U.P. Thru Addl. Chief Secy. Environment, Forests And Climate Change And Ors.

Counsel for Petitioner :- Salil Kumar Srivastava,Rahul Srivastava

Counsel for Respondent :- C.S.C.,Asit Srivastava

Case :- WRIT - C No. - 474 of 2024

Petitioner :- M/S Janta Brick Works Thru Proprietor Mohd. Sahroz Domghar, Bilari, Moradabad

Respondent :- State Of U.P. Thru Prin.Secy. Deptt. Of Forests, Environment And Climate Change And Ors.

Counsel for Petitioner :- Jalaj Kumar Gupta, Mohd. Aslam Khan, Ratnesh Dwivedi

Counsel for Respondent :- C.S.C., Ashok Kumar Verma

Case :- WRIT - C No. - 559 of 2024

Petitioner :- M/S Farmer Brick Industries, Thru. Its Partner Sri Syed Arif Iqbal

Respondent :- State Of U.P. Thru. Addl. Chief Secy., Environment Forest And Climate Change, Lko. And Others

Counsel for Petitioner :- Samita Chitranshi

Counsel for Respondent :- C.S.C., Asit Srivastava, Devesh Chandra Pathak

Case :- WRIT - C No. - 561 of 2024

Petitioner :- M/S V.P.S. Brick Works (New Name Radha Krishna Brick Field) Thru Proprietor Vijay Pal Singh

Respondent :- State Of U.P. Thru Prin.Secy. Deptt. Of Forests, Environment And Climate Change And Ors.

Counsel for Petitioner :- Jalaj Kumar Gupta, Mehdi Khan, Mohd. Aslam Khan, Mohd. Khalid Amin Khan

Counsel for Respondent :- C.S.C., Asit Srivastava

Case :- WRIT - C No. - 562 of 2024

Petitioner :- M/S Khwaja Brick Works Thru Proprietor Yasin Alias Asin

Respondent :- State Of U.P. Thru Prin.Secy. Deptt. Of Forests, Environment And Climate Change And Ors.

Counsel for Petitioner :- Jalaj Kumar Gupta, Mehdi Khan, Mohd. Aslam Khan

Counsel for Respondent :- C.S.C., Asit Srivastava

Case :- WRIT - C No. - 565 of 2024

Petitioner :- M/S Khawaja Brick Works (Malik Brick Works) Thru Proprietor Muntayaj

Respondent :- State Of U.P. Thru Prin.Secy. Deptt. Of Forests, Environment And Climate Change And Ors.

Counsel for Petitioner :- Jalaj Kumar Gupta, Mehdi Khan, Mohd. Aslam Khan

Counsel for Respondent :- C.S.C., Asit Srivastava

Case :- WRIT - C No. - 569 of 2024

Petitioner :- M/S M.A. Brick Works Thru Proprietor Mahendra Singh

Respondent :- State Of U.P. Thru Prin.Secy. Deptt. Of Forests, Environment And Climate Change And Ors.

Counsel for Petitioner :- Jalaj Kumar Gupta, Mehdi Khan, Mohd. Aslam Khan

Counsel for Respondent :- C.S.C., Asit Srivastava

Case :- WRIT - C No. - 603 of 2024

Petitioner :- M/S Manya Eint Udyog (New Name Bharat Intt. Udyog) Thru Proprietor Brajpal Singh

Respondent :- State Of U.P. Thru Prin.Secy. Deptt. Of Forests, Environment And Climate Change And Ors.

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Counsel for Petitioner :- Jalaj Kumar Gupta, Mehdi Khan, Mohd. Aslam Khan

Counsel for Respondent :- C.S.C., Asit Srivastava

Case :- WRIT - C No. - 605 of 2024

Petitioner :- M/S Mailk Entt Udyog, Thru. Its Proprietor Riyasat

Respondent :- State Of U.P. Thru. Prin. Secy., Forest Environment And Climate Change Deptt., Lko. And Others

Counsel for Petitioner :- Jalaj Kumar Gupta, Ankur Yadav, Mehdi Khan, Mohd. Aslam Khan

Counsel for Respondent :- C.S.C., Asit Srivastava

Case :- WRIT - C No. - 607 of 2024

Petitioner :- M/S Azazi Brick Works, Sambhal, Thru. Its Authorized Signatory

Respondent :- State Of U.P. Thru. Addl. Chief Secy., Environment Forest And Climate Change, Lko. And Others

Counsel for Petitioner :- Salil Kumar Srivastava, Rahul Srivastava

Counsel for Respondent :- C.S.C., Asit Srivastava

Case :- WRIT - C No. - 610 of 2024

Petitioner :- M/S Indian Green Brick Works, Sambhal, Thru. Its Authorized Signatory

Respondent :- State Of U.P. Thru. Addl. Chief Secy., Environment Forest And Climate Change, Lko. And Others

Counsel for Petitioner :- Salil Kumar Srivastava, Rahul Srivastava

Counsel for Respondent :- C.S.C., Asit Srivastava, Devesh Chandra Pathak

Case :- WRIT - C No. - 612 of 2024

Petitioner :- M/S Khan Brick Works (New Name Khan Int Udyog) Thru Prop. Mohd. Rafiq

Respondent :- State Of U.P. Thru Prin. Secy. Deptt. Of Forests, Environment And Climate Change And Ors.

Counsel for Petitioner :- Jalaj Kumar Gupta, Mehdi Khan, Mohd. Aslam Khan

Counsel for Respondent :- C.S.C., Asit Srivastava

Case :- WRIT - C No. - 614 of 2024

Petitioner :- M/S Shiv Hari Brick Works, (New Name Mahadev Intt Udyog), Thru. Its Proprietor Kushal Gautam

Respondent :- State Of U.P. Thru. Prin. Secy., Forest Environment And Climate Change Deptt., Lko. And Others

Counsel for Petitioner :- Jalaj Kumar Gupta, Mehdi Khan, Mohd. Aslam Khan, Sunny Singh

Counsel for Respondent :- C.S.C., Asit Srivastava

Case :- WRIT - C No. - 619 of 2024

Petitioner :- M/S Sabara Brick Works (New Name Faizan Brick Works) Thru Proprietor Mohd. Faizan

Respondent :- State Of U.P. Thru Prin. Secy. Deptt. Of Forests, Environment And Climate Change And Ors.

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Counsel for Petitioner :- Jalaj Kumar Gupta, Mehdi Khan, Mohd. Aslam Khan

Counsel for Respondent :- C.S.C., Asit Srivastava

Case :- WRIT - C No. - 621 of 2024

Petitioner :- M/S Prem Int Udyog (New Name Supreme Brick Field) Thru Proprietor Yogendra Pal Singh

Respondent :- State Of U.P. Thru Prin.Secy. Deptt. Of Forests, Environment And Climate Change And Ors.

Counsel for Petitioner :- Jalaj Kumar Gupta, Mehdi Khan, Mohd. Aslam Khan

Counsel for Respondent :- C.S.C., Asit Srivastava

Case :- WRIT - C No. - 623 of 2024

Petitioner :- M/S Noor Brick Field Thru Proprietor Yaar Mohammad Khan

Respondent :- State Of U.P. Thru Prin.Secy. Deptt. Of Forests, Environment And Climate Change And Ors.

Counsel for Petitioner :- Jalaj Kumar Gupta, Mehdi Khan, Mohd. Aslam Khan

Counsel for Respondent :- C.S.C., Asit Srivastava

Case :- WRIT - C No. - 626 of 2024

Petitioner :- M/S Rafi Turki Star Brick Field (Bharat Brick Works), Thru. Its Proprietor Mohd Rafi

Respondent :- State Of U.P. Thru. Prin. Secy., Forest Environment And Climate Change Deptt., Lko. And Others

Counsel for Petitioner :- Jalaj Kumar Gupta, Mehdi Khan, Mohd. Aslam Khan, Mohd. Khalid Amin Khan

Counsel for Respondent :- C.S.C., Asit Srivastava

Case :- WRIT - C No. - 703 of 2024

Petitioner :- Shan Brick Field (New Name India Brick Ind.) Thru Prop. Afaq Ahmad Siddique

Respondent :- State Of U.P. Thru Prin.Secy. Deptt. Of Forests, Environment And Climate Change And Ors.

Counsel for Petitioner :- Kripa Shankar Yadav, Moni Yadav

Counsel for Respondent :- C.S.C., Ashok Kumar Verma

Case :- WRIT - C No. - 706 of 2024

Petitioner :- M/S New Kohinoor Brick Field Thru Proprietor Zulfiqar Ahmad

Respondent :- State Of U.P. Thru Prin.Secy. Deptt. Of Forests, Environment And Climate Change And Ors.

Counsel for Petitioner :- Kripa Shankar Yadav, Preeti Yadav

Counsel for Respondent :- C.S.C., Ashok Kumar Verma

Case :- WRIT - C No. - 719 of 2024

Petitioner :- M/S Ali Ent Udhyog , Amroha Thru. Its Partners And Others

Respondent :- State Of U.P. Thru. Prin. Secy. Forest Environment And Climate Change Deptt. Lko. And Others

Counsel for Petitioner :- Ram Ji Trivedi, Pawan Kumar Upadhyay, Shraddha Tripathi

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Counsel for Respondent :- C.S.C.,Ashok Kumar Verma

Case :- WRIT - C No. - 736 of 2024

Petitioner :- M/S Habibi Brick Field Thru Proprietor Mujammil

Respondent :- State Of U.P. Thru Prin.Secy. Deptt. Of Forests, Environment And Climate Change And Ors.

Counsel for Petitioner :- Jalaj Kumar Gupta,Mehdi Khan,Mohd. Aslam Khan

Counsel for Respondent :- C.S.C.,Asit Srivastava

Case :- WRIT - C No. - 746 of 2024

Petitioner :- M/S Shri Krishna Brick Works Thru Proprietor Vipin Kumar

Respondent :- State Of U.P. Thru Prin.Secy. Deptt. Of Forests, Environment And Climate Change And Ors.

Counsel for Petitioner :- Jalaj Kumar Gupta,Mehdi Khan,Mohd. Aslam Khan

Counsel for Respondent :- C.S.C.,Asit Srivastava

Case :- WRIT - C No. - 751 of 2024

Petitioner :- M/S Jai Ambe Brick Works Thru Auth. Signatory Irfan

Respondent :- State Of U.P. Thru Addl. Chief Secy. Environment, Forests And Climate Change And Ors.

Counsel for Petitioner :- Salil Kumar Srivastava,Rahul Srivastava

Counsel for Respondent :- C.S.C.,Asit Srivastava

Case :- WRIT - C No. - 753 of 2024

Petitioner :- M/S Quality Brick Works Thru Auth. Signatory Afsar Ali

Respondent :- State Of U.P. Thru Addl. Chief Secy. Environment, Forests And Climate Change And Ors.

Counsel for Petitioner :- Salil Kumar Srivastava,Rahul Srivastava

Counsel for Respondent :- C.S.C.,Asit Srivastava

Case :- WRIT - C No. - 755 of 2024

Petitioner :- M/S Mlk Brick Works Thru Auth. Signatory Mahboob

Respondent :- State Of U.P. Thru Addl. Chief Secy. Environment, Forests And Climate Change And Ors.

Counsel for Petitioner :- Salil Kumar Srivastava,Rahul Srivastava

Counsel for Respondent :- C.S.C.,Asit Srivastava

Case :- WRIT - C No. - 760 of 2024

Petitioner :- M/S New Ahmad Ent Bhatta Through Proprietor Haseeb Ahmad

Respondent :- State Of U.P. Thru Prin.Secy. Deptt. Of Forests, Environment And Climate Change And Ors.

Counsel for Petitioner :- Prashant Shukla

Counsel for Respondent :- C.S.C.,Asit Srivastava

Case :- WRIT - C No. - 765 of 2024

Petitioner :- M/S Janab Chaudhary Brick Works, Proprietor Bhoore Khan

Respondent :- State Of U.P. Thru. Prin. Secy., Forest Environment And Climate Change Deptt., Lko. And Others

1945

Counsel for Petitioner :- Jalaj Kumar Gupta, Mehdi Khan, Mohd. Aslam Khan

Counsel for Respondent :- C.S.C., Asit Srivastava

Case :- WRIT - C No. - 767 of 2024

Petitioner :- M/S Mohammad Ent. Udyog, Through Proprietor Rahil Husain

Respondent :- State Of U.P. Thru. Prin. Secy., Forest Environment And Climate Change Deptt., Lko. And Others

Counsel for Petitioner :- Jalaj Kumar Gupta, Jayvind Singh Yadav, Mohd. Aslam Khan

Counsel for Respondent :- C.S.C., Asit Srivastava

Case :- WRIT - C No. - 771 of 2024

Petitioner :- M/S Hazi Mushtaq Brick Works Through Partner Shri Rahat Jaan

Respondent :- State Of U.P. Through Principal Secretary, Forest, Environment And Climate Change And Ors.

Counsel for Petitioner :- Prashant Shukla

Counsel for Respondent :- C.S.C., Asit Srivastava

Case :- WRIT - C No. - 799 of 2024

Petitioner :- Aaka Brick Centre (New Name Tehsin Brick Centre) Thru Proprietor Jishan Ahmad

Respondent :- State Of U.P. Thru Prin. Secy. Deptt. Of Forests, Environment And Climate Change And Ors.

Counsel for Petitioner :- Kripa Shankar Yadav, Moni Yadav

Counsel for Respondent :- C.S.C., Ashok Kumar Verma

Case :- WRIT - C No. - 800 of 2024

Petitioner :- M/S Kubra Brick Field Thru Proprietor Abdul Kalam

Respondent :- State Of U.P. Thru Prin. Secy. Deptt. Of Forests, Environment And Climate Change And Ors.

Counsel for Petitioner :- Kripa Shankar Yadav, Preeti Yadav

Counsel for Respondent :- C.S.C., Ashok Kumar Verma

Case :- WRIT - C No. - 801 of 2024

Petitioner :- M/S Prince Brick Work (Old Name Ksn Brick Works) Thru Sole Proprietor Veerpal Singh

Respondent :- State Of U.P. Thru Addl. Chief Secy. Environment, Forests And Climate Change And Ors.

Counsel for Petitioner :- Salil Kumar Srivastava, Rahul Srivastava

Counsel for Respondent :- C.S.C., Asit Srivastava

Case :- WRIT - C No. - 806 of 2024

Petitioner :- M/S New Fauji Brick Works Thru Authorized Signatory

Respondent :- State Of U.P. Thru Addl. Chief Secy. Environment, Forests And Climate Change And Ors.

Counsel for Petitioner :- Salil Kumar Srivastava, Rahul Srivastava

Counsel for Respondent :- C.S.C., Asit Srivastava

1946

Case :- WRIT - C No. - 837 of 2024

Petitioner :- M/S Ahmad Shah Brick Works (New Name Akbar Husain Brick Works) Thru Proprietor Imran Husain

Respondent :- State Of U.P. Thru Prin.Secy. Deptt. Of Forests, Environment And Climate Change And Ors.

Counsel for Petitioner :- Jalaj Kumar Gupta, Jayvind Singh Yadav, Mehdi Khan, Mohd. Aslam Khan

Counsel for Respondent :- C.S.C., Asit Srivastava

Case :- WRIT - C No. - 990 of 2024

Petitioner :- M/S Kalawati Brick Works, Through Its Proprietor, Kalavati

Respondent :- State Of U.P. Thru. Prin. Secy., Forest Environment And Climate Change Deptt., Lko. And Others

Counsel for Petitioner :- Jalaj Kumar Gupta, Mehdi Khan, Mohd. Aslam Khan

Counsel for Respondent :- C.S.C., Asit Srivastava

Case :- WRIT - C No. - 991 of 2024

Petitioner :- M/S Vishal Brick Works (Old Name-Sri Ganga Brick Works), Through Proprietor, Gajraj Singh

Respondent :- State Of U.P. Thru. Prin. Secy., Forest Environment And Climate Change Deptt., Lko. And Others

Counsel for Petitioner :- Jalaj Kumar Gupta, Mehdi Khan, Mohd. Aslam Khan

Counsel for Respondent :- C.S.C., Asit Srivastava

Case :- WRIT - C No. - 992 of 2024

Petitioner :- M/S Kazi Brick Works (Om Brick Works) Thru Proprietor Smt. Shajahan

Respondent :- State Of U.P. Thru Prin.Secy. Forests, Environment And Climate Change, Lucknow And Ors.

Counsel for Petitioner :- Jalaj Kumar Gupta, Mehdi Khan, Mohd. Aslam Khan

Counsel for Respondent :- C.S.C., Asit Srivastava

Case :- WRIT - C No. - 993 of 2024

Petitioner :- M/S Ggr Brick Works, Through Its Proprietor Ramvir Singh Chhabra

Respondent :- State Of U.P. Thru. Prin. Secy., Forest Environment And Climate Change Deptt., Lko. And Others

Counsel for Petitioner :- Jalaj Kumar Gupta, Mehdi Khan, Mohd. Aslam Khan

Counsel for Respondent :- C.S.C., Asit Srivastava

Case :- WRIT - C No. - 994 of 2024

Petitioner :- M/S Bankey Bihari Brick Works, Through Its Proprietor Ravindra Kumar Yadav

Respondent :- State Of U.P. Thru. Prin. Secy., Forest Environment And Climate Change Deptt., Lko. And Others

Counsel for Petitioner :- Jalaj Kumar Gupta, Mehdi Khan, Mohd. Aslam Khan

Counsel for Respondent :- C.S.C., Asit Srivastava

1947

Case :- WRIT - C No. - 997 of 2024

Petitioner :- M/S M.H. Brick Works. Through Its Proprietor Habeeb

Respondent :- State Of U.P. Thru. Prin. Secy., Forest Environment And Climate Change Deptt., Lko. And Others

Counsel for Petitioner :- Jalaj Kumar Gupta, Ankur Yadav, Mehdi Khan, Mohd. Aslam Khan

Counsel for Respondent :- C.S.C., Asit Srivastava

Case :- WRIT - C No. - 998 of 2024

Petitioner :- M/S Siddhart Brick Works (Old Name Mahaveer Brick Works) Thru Proprietor Mayank Jain

Respondent :- State Of U.P. Thru Prin. Secy. Forests, Environment And Climate Change, Lucknow And Ors.

Counsel for Petitioner :- Jalaj Kumar Gupta, Mehdi Khan, Mohd. Aslam Khan

Counsel for Respondent :- C.S.C., Ashok Kumar Verma

Case :- WRIT - C No. - 999 of 2024

Petitioner :- M/S Ganesh Brick Works Thru Proprietor Nem Chand

Respondent :- State Of U.P. Thru Prin. Secy. Forests, Environment And Climate Change, Lucknow And Ors.

Counsel for Petitioner :- Jalaj Kumar Gupta, Mehdi Khan, Mohd. Aslam Khan

Counsel for Respondent :- C.S.C., Ashok Kumar Verma

Case :- WRIT - C No. - 1000 of 2024

Petitioner :- M/S Habeeb Brick Field (Old Name Roshan Brick Works) Thru Proprietor Mohd. Akil

Respondent :- State Of U.P. Thru Prin. Secy. Forests, Environment And Climate Change, Lucknow And Ors.

Counsel for Petitioner :- Jalaj Kumar Gupta, Mehdi Khan, Mohd. Aslam Khan

Counsel for Respondent :- C.S.C., Asit Srivastava

Case :- WRIT - C No. - 1001 of 2024

Petitioner :- M/S G And C Brick Works (Old Name-Hind Brick Works) Thru. Prop. Girish Chandra

Respondent :- State Of U.P. Thru. Prin. Secy., Environment, Forest And Climate Change And Others

Counsel for Petitioner :- Jalaj Kumar Gupta, Mehdi Khan, Mohd. Aslam Khan

Counsel for Respondent :- C.S.C., Asit Srivastava

Case :- WRIT - C No. - 1054 of 2024

Petitioner :- M/S Kisan Brick Works (New Name-Asadullah Brick Works), Through Its Proprietor Irfan

Respondent :- State Of U.P. Thru. Prin. Secy., Forest Environment And Climate Change Deptt., Lko. And Others

Counsel for Petitioner :- Jalaj Kumar Gupta, Jayvind Singh Yadav, Mehdi Khan, Mohd. Aslam Khan

Counsel for Respondent :- C.S.C., Asit Srivastava

Case :- WRIT - C No. - 1056 of 2024

1948

Petitioner :- M/S Khwaja Garib Nawaj Ent Udyog (Old Name-Sabri Ent Udyog), Through Its Partner Zakir Hussain

Respondent :- State Of U.P. Thru. Prin. Secy., Forest Environment And Climate Change Deptt., Lko. And Others

Counsel for Petitioner :- Jalaj Kumar Gupta, Mehdi Khan, Mohd. Aslam Khan

Counsel for Respondent :- C.S.C., Asit Srivastava

Case :- WRIT - C No. - 1058 of 2024

Petitioner :- M/S Seven Sky Brick Works (New Name-Seven Star Brick Works), Through Its Proprietor Wajid Ali

Respondent :- State Of U.P. Thru. Prin. Secy., Forest Environment And Climate Change Deptt., Lko. And Others

Counsel for Petitioner :- Jalaj Kumar Gupta, Mehdi Khan, Mohd. Aslam Khan

Counsel for Respondent :- C.S.C., Ashok Kumar Verma

Case :- WRIT - C No. - 1059 of 2024

Petitioner :- M/S Sabri Brick Works, Through Its Proprietor Akram

Respondent :- State Of U.P. Thru. Prin. Secy., Forest Environment And Climate Change Deptt., Lko. And Others

Counsel for Petitioner :- Jalaj Kumar Gupta, Mehdi Khan, Mohd. Aslam Khan

Counsel for Respondent :- C.S.C., Asit Srivastava

Case :- WRIT - C No. - 1083 of 2024

Petitioner :- M/S New Gold Brick Field Thru Proprietor Pradeep Kumar

Respondent :- State Of U.P. Thru Prin. Secy. Forests, Environment And Climate Change, Lucknow And Ors.

Counsel for Petitioner :- Jalaj Kumar Gupta, Mehdi Khan, Mohd. Aslam Khan

Counsel for Respondent :- C.S.C., Asit Srivastava

Case :- WRIT - C No. - 1084 of 2024

Petitioner :- M/S Maa Vaishno Brick Field Thru Proprietor Ram Prakash

Respondent :- State Of U.P. Thru Prin. Secy. Forests, Environment And Climate Change, Lucknow And Ors.

Counsel for Petitioner :- Jalaj Kumar Gupta, Mehdi Khan, Mohd. Aslam Khan

Counsel for Respondent :- C.S.C., Asit Srivastava

Case :- WRIT - C No. - 1088 of 2024

Petitioner :- Aman Ent Udyog (New Name New Raj Brick Works) Through Its Proprietor Mohammad Haroon

Respondent :- State Of U.P. Thru. Prin. Secy., Forest Environment And Climate Change Deptt., Lko. And Others

Counsel for Petitioner :- Jalaj Kumar Gupta, Mehdi Khan, Mohd. Aslam Khan

Counsel for Respondent :- C.S.C., Asit Srivastava

Case :- WRIT - C No. - 1092 of 2024

1949

Petitioner :- M/S Omesh Brick Works, Through Its Proprietor Rajpal Singh

Respondent :- State Of U.P. Thru. Prin. Secy., Forest Environment And Climate Change Deptt., Lko. And Others

Counsel for Petitioner :- Jalaj Kumar Gupta, Mehdi Khan, Mohd. Aslam Khan

Counsel for Respondent :- C.S.C., Ashok Kumar Verma

Case :- WRIT - C No. - 1106 of 2024

Petitioner :- M/S N.G. Brick Field (Old Name Gold Brick Field) Thru Proprietor Pradeep Kumar

Respondent :- State Of U.P. Thru Prin. Secy. Forests, Environment And Climate Change, Lucknow And Ors.

Counsel for Petitioner :- Jalaj Kumar Gupta, Mehdi Khan, Mohd. Aslam Khan

Counsel for Respondent :- C.S.C., Asit Srivastava

Case :- WRIT - C No. - 1126 of 2024

Petitioner :- M/S Shiv Narain Brick Field, Through Its Proprietor, Manoj Kumar

Respondent :- State Of U.P. Thru. Prin. Secy., Forest Environment And Climate Change Deptt., Lko. And Others

Counsel for Petitioner :- Jalaj Kumar Gupta, Mehdi Khan, Mohd. Aslam Khan

Counsel for Respondent :- C.S.C., Asit Srivastava

Case :- WRIT - C No. - 1129 of 2024

Petitioner :- M/S Jagdambe Brick Works Thru Partner Sudhish Kumar

Respondent :- State Of U.P. Thru Addl. Chief Secy. Forests, Environment And Climate Change, Lucknow And Ors.

Counsel for Petitioner :- Smita Chitranshi

Counsel for Respondent :- C.S.C., Asit Srivastava

Case :- WRIT - C No. - 1131 of 2024

Petitioner :- M/S Ahmad Brick Field, Sitapur Thru Authorized Signatory Javed Ahmad

Respondent :- State Of U.P. Thru Addl. Chief Secy. Forests, Environment And Climate Change, Lucknow And Ors.

Counsel for Petitioner :- Salil Kumar Srivastava, Rahul Srivastava

Counsel for Respondent :- C.S.C., Asit Srivastava

Case :- WRIT - C No. - 1154 of 2024

Petitioner :- M/S Shri Krishna Ent Udyog Thru Proprietor Prince Kumar

Respondent :- State Of U.P. Thru Prin. Secy. Forests, Environment And Climate Change, Lucknow And Ors.

Counsel for Petitioner :- Jalaj Kumar Gupta, Mehdi Khan, Mohd. Aslam Khan

Counsel for Respondent :- C.S.C., Asit Srivastava

Case :- WRIT - C No. - 1156 of 2024

Petitioner :- M/S Ahmad Ullah Brick Works Thru Proprietor Haider Ali

1950

Khan

Respondent :- State Of U.P. Thru Prin.Secy. Forests, Environment And Climate Change, Lucknow And Ors.

Counsel for Petitioner :- Jalaj Kumar Gupta, Mehdi Khan, Mohd. Aslam Khan

Counsel for Respondent :- C.S.C., Asit Srivastava

Case :- WRIT - C No. - 1158 of 2024

Petitioner :- M/S I.S. Beg Brick Field Thru Partner Izhar Beg

Respondent :- State Of U.P. Thru Prin.Secy. Forests, Environment And Climate Change, Lucknow And Ors.

Counsel for Petitioner :- Jalaj Kumar Gupta, Mehdi Khan, Mohd. Aslam Khan

Counsel for Respondent :- C.S.C., Asit Srivastava

Case :- WRIT - C No. - 1198 of 2024

Petitioner :- M/S Bharat Brick Field (New Name Jiya Intt. Udyog) Thru Partner Ahmad Hasan

Respondent :- State Of U.P. Thru Prin.Secy. Forests, Environment And Climate Change, Lucknow And Ors.

Counsel for Petitioner :- Jalaj Kumar Gupta, Mehdi Khan, Mohd. Aslam Khan

Counsel for Respondent :- C.S.C., Ashok Kumar Verma

Case :- WRIT - C No. - 1205 of 2024

Petitioner :- M/S Hmk Brick Works (Old Name Haji Mateen) Thru Proprietor Matin Khan

Respondent :- State Of U.P. Thru Prin.Secy. Forests, Environment And Climate Change, Lucknow And Ors.

Counsel for Petitioner :- Jalaj Kumar Gupta, Mehdi Khan, Mohd. Aslam Khan

Counsel for Respondent :- C.S.C., Asit Srivastava

Case :- WRIT - C No. - 1208 of 2024

Petitioner :- M/S Royal Brick Works And Ruby Brick Works (New Name Aka Brick Works) Thru Proprietor Aleem Ahmad

Respondent :- State Of U.P. Thru Prin.Secy. Forests, Environment And Climate Change, Lucknow And Ors.

Counsel for Petitioner :- Jalaj Kumar Gupta, Mehdi Khan, Mohd. Aslam Khan

Counsel for Respondent :- C.S.C., Asit Srivastava

Case :- WRIT - C No. - 1230 of 2024

Petitioner :- M/S Gurudeen Brick Field Thru Proprietor Sri Ram Verma

Respondent :- State Of U.P. Thru Prin.Secy. Forests, Environment And Climate Change, Lucknow And Ors.

Counsel for Petitioner :- Jalaj Kumar Gupta, Mehdi Khan, Mohd. Aslam Khan

Counsel for Respondent :- C.S.C., Asit Srivastava

Case :- WRIT - C No. - 1250 of 2024

Petitioner :- M/S Chaman Brick Field Sitapur Thru Its Partner(S) Mohd. Ibrahim And Ors.

Respondent :- State Of U.P. Thru Prin.Secy. Forests, Environment And Climate Change, Lucknow And Ors.

Counsel for Petitioner :- Jalaj Kumar Gupta,Mehdi Khan,Mohd. Aslam Khan

Counsel for Respondent :- C.S.C.,Asit Srivastava

Case :- WRIT - C No. - 1275 of 2024

Petitioner :- M/S New Bharat Brick Works, Through Proprietor Noushad Ali

Respondent :- State Of U.P. Thru. Prin. Secy., Forest Environment And Climate Change Deptt., Lko. And Others

Counsel for Petitioner :- Jalaj Kumar Gupta,Mehdi Khan,Mohd. Aslam Khan

Counsel for Respondent :- C.S.C.,Asit Srivastava

Case :- WRIT - C No. - 1279 of 2024

Petitioner :- M/S Mohasin Brick Works (Present Name New Fine Brick Works), Through Partnet Razabul

Respondent :- State Of U.P. Thru. Prin. Secy., Forest Environment And Climate Change Deptt., Lko. And Others

Counsel for Petitioner :- Jalaj Kumar Gupta,Mehdi Khan,Mohd. Aslam Khan

Counsel for Respondent :- C.S.C.,Asit Srivastava

Case :- WRIT - C No. - 1281 of 2024

Petitioner :- M/S Jishan Ent Udyog, Through Partner Mohd. Ali

Respondent :- State Of U.P. Thru. Prin. Secy., Forest Environment And Climate Change Deptt., Lko. And Others

Counsel for Petitioner :- Jalaj Kumar Gupta,Mehdi Khan,Mohd. Aslam Khan

Counsel for Respondent :- C.S.C.,Asit Srivastava

Case :- WRIT - C No. - 1286 of 2024

Petitioner :- M/S Shankar Brick Works (New Name Narayan Brick Works) Thru Proprietor Devdutt

Respondent :- State Of U.P. Thru Prin.Secy. Forests, Environment And Climate Change, Lucknow And Ors.

Counsel for Petitioner :- Jalaj Kumar Gupta,Mehdi Khan,Mohd. Aslam Khan

Counsel for Respondent :- C.S.C.,Asit Srivastava

Case :- WRIT - C No. - 1297 of 2024

Petitioner :- M/S Saklani Ent Udyog (Old Name Mehrab Ent Udyog), Through Partner Mushahid

Respondent :- State Of U.P. Thru. Prin. Secy., Forest Environment And Climate Change Deptt., Lko. And Others

Counsel for Petitioner :- Jalaj Kumar Gupta,Mehdi Khan,Mohd. Aslam Khan

Counsel for Respondent :- C.S.C.,Asit Srivastava

Case :- WRIT - C No. - 1298 of 2024

Petitioner :- M/S Jugnu Ent Udyog Amroha Thru Proprietor Buniyad Ali

Respondent :- State Of U.P. Thru Prin.Secy. Forests, Environment And Climate Change, Lucknow And Ors.

Counsel for Petitioner :- Jalaj Kumar Gupta,Mehdi Khan,Mohd. Aslam Khan

Counsel for Respondent :- C.S.C.,Asit Srivastava

Case :- WRIT - C No. - 1324 of 2024

Petitioner :- M/S Hindustan Ent Udyog Thru Partner Nanhe Khan

Respondent :- State Of U.P. Thru Prin.Secy. Forests, Environment And Climate Change, Lucknow And Ors.

Counsel for Petitioner :- Jalaj Kumar Gupta,Mehdi Khan,Mohd. Aslam Khan

Counsel for Respondent :- C.S.C.,Asit Srivastava

Case :- WRIT - C No. - 1325 of 2024

Petitioner :- M/S New Fauji Brick Works Thru Proprietor Aftab Khan

Respondent :- State Of U.P. Thru Prin.Secy. Forests, Environment And Climate Change, Lucknow And Ors.

Counsel for Petitioner :- Jalaj Kumar Gupta,Mehdi Khan,Mohd. Aslam Khan

Counsel for Respondent :- C.S.C.,Asit Srivastava

Case :- WRIT - C No. - 1402 of 2024

Petitioner :- M/S Shyam Ent Udyog (New Present Name Sangam Ent Udyog) Thru. Partner Tausif

Respondent :- State Of U.P Thru. Prin. Secy. Forest, Environment And Climate Change And Ors.

Counsel for Petitioner :- Jalaj Kumar Gupta,Mehdi Khan,Mohd. Aslam Khan

Counsel for Respondent :- C.S.C.,Asit Srivastava

Case :- WRIT - C No. - 1403 of 2024

Petitioner :- M/S Tiranga Brick Works(Old Name Kisan Brick Works), Through Proprietor Intyaz

Respondent :- State Of U.P. Thru. Prin. Secy., Forest Environment And Climate Change Deptt., Lko. And Others

Counsel for Petitioner :- Jalaj Kumar Gupta,Mehdi Khan,Mohd. Aslam Khan

Counsel for Respondent :- C.S.C.,Asit Srivastava

Case :- WRIT - C No. - 1408 of 2024

Petitioner :- M/S Ansari Brick Field, Through Its Proprietor Mustaq Ahmad

Respondent :- State Of U.P. Thru. Prin. Secy., Forest Environment And Climate Change Deptt., Lko. And Others

Counsel for Petitioner :- Jalaj Kumar Gupta,Mehdi Khan,Mohd. Aslam Khan,Ratnesh Dwivedi

Counsel for Respondent :- C.S.C.,Asit Srivastava

Case :- WRIT - C No. - 1431 of 2024

Petitioner :- M/S Hm Brick Field Thru. Partners Mohammad Waseem Khan And Alim Khan

Respondent :- State Of U.P Thru. Prin. Secy., Forest, Environment And Climate Change And Others

Counsel for Petitioner :- Jalaj Kumar Gupta,Mehdi Khan,Mohd. Aslam Khan

Counsel for Respondent :- C.S.C.,Asit Srivastava

Case :- WRIT - C No. - 868 of 2024

Petitioner :- M/S Yadavji Entt Udyog (New Name Fauji Ent Udyog) Thru Proprietor Abad Khan

Respondent :- State Of U.P. Thru Prin.Secy. Deptt. Of Forests, Environment And Climate Change And Ors.

Counsel for Petitioner :- Jalaj Kumar Gupta,Mehdi Khan,Mohd. Aslam Khan

Counsel for Respondent :- C.S.C.,Asit Srivastava

Case :- WRIT - C No. - 866 of 2024

Petitioner :- M/S Hafeez Ent Udhyog Thru Authorized Signatory Sayeed Khan

Respondent :- State Of U.P. Thru Addl. Chief Secy. Environment, Forests And Climate Change And Ors.

Counsel for Petitioner :- Salil Kumar Srivastava,Rahul Srivastava

Counsel for Respondent :- C.S.C.,Asit Srivastava

Hon'ble Attau Rahman Masoodi,J.

Hon'ble Brij Raj Singh,J.

1. This bunch of writ petitions involves an important question of law as to whether a writ petition under Article 226 of the Constitution of India would be maintainable in respect of the matter, of which the cognizance and jurisdiction lies before the National Green Tribunal by virtue of Section 14 of the National Green Tribunal Act, 2010 (for short "the Act, 2010"). Section 14 of the Act, 2010 reads as under:-

"(1) The Tribunal shall have the jurisdiction over all civil cases where a substantial question relating to environment (including enforcement of any legal right relating to environment), is involved and such question arises out of the implementation of the enactments specified in Schedule I.

(2) The Tribunal shall hear the disputes arising from the questions referred to in sub-section (1) and settle such disputes and pass order thereon.

(3) No application for adjudication of dispute under this section shall be entertained by the Tribunal unless it is

made within a period of six months from the date on which the cause of action for such dispute first arose:

Provided that the Tribunal may, if it is satisfied that the applicant was prevented by sufficient cause from filing the application within the said period, allow it to be filed within a further period not exceeding sixty days."

2. At the very threshold, it is to be noted that the jurisdiction exercised by the National Green Tribunal is two fold, namely, (a) original (b) appellate. The original jurisdiction is exercised by virtue of Section 14 of the Act, 2010, whereas the appellate jurisdiction is exercised under Section 16 of the Act, 2010. The respective jurisdictions are defined and enumerated under the two provisions.

3. The environment and industry in the modern world have to co-exist. The environment is a natural necessity to the existence of human society, whereas the industry has emerged on account of the consumptive needs required for day-to-day life. On the one hand, the human society is bound to maintain the standards of ecological balance, but on the other, it cannot compromise and detach from the consumptive needs which again are necessary to ensure the survival of human society and are indispensable.

4. The cause of pollution of the environment has been attracting the attention of the courts of law since last many decades. A principle of "polluter should pay" emerged first time in the case of *Indian Council for Enviro-Legal Action and others Vs. Union of India and others*, (1996) 3 SCC 212. The directions issued by the Hon'ble Supreme Court remaining uncomplied, gave rise to litigation before this Court as well as before the Hon'ble Supreme Court time and again.

5. It appears that a writ petition by the Paryavaran Suraksha Samiti (Writ Petition (C) No.375 of 2012, Paryavaran Suraksha Samiti and another Vs. Union of India and others was decided on 22.2.2017 reported in (2017) 5 SCC 326). The Supreme Court by issuing certain directions relegated the matter to the National Green Tribunal for going into various aspects of the grievance in order to work out a complete mechanism both to

safeguard the environment through remedial measures and monitoring the enforcement of prescribed measures so as to regulate the industry under various laws.

6. On an overall view of the matter, we gather that a two dimensional solution was evolved to deal with the protection of environment so as to serve the twin objects which are indispensably interconnected to the society. Firstly, the remedial measures for setting up the **ETPs/CETPs/STPs** as per the report of the Central Pollution Control Board submitted to the National Green Tribunal on 30.5.2019 and 19.7.2019 was approved by the National Green Tribunal.

7. The second dimension of the environmental protection postulates the monitoring of Common Effluent Treatment Plants (CETPs)/ETPs/STPs. A report to this effect was also submitted by the Central Pollution Control Board on 14.8.2019 and the same has also been taken into account by the National Green Tribunal.

8. In the matter relegated by the Hon'ble Supreme Court i.e. Paryavaran Suraksha Samiti (supra), the National Green Tribunal vide order dated 3.8.2018 had initially directed the Central Pollution Control Board to submit the reports in the light of the judgement of the Hon'ble Supreme Court and as per the direction contained in paragraph (vi) of the order aforesaid, we gather that for setting up of treatment plants, necessary contribution by the Centre, State and the concerned industry, the percentage of requisite funding was clarified. It is in the light of the direction issued by the Hon'ble Supreme Court, the reports dated 13.5.2019, 19.7.2019 and 14.08.2019 have come to be filed before the National Green Tribunal, both for remedial and monitoring purpose.

9. The National Green Tribunal with the passage of time and in order to effectuate the application of laws, has evolved a compensation regime under an action plan. This dimension has come to be implemented from 1.4.2020 as is evident from the order dated 28.08.2019 passed by the National Green Tribunal.

10. In the bunch of cases before us, some of the orders passed under Section 31-A of the Air (Prevention and Control of Pollution) Act, 1981 (for short "the Act, 1981") relate to a point of time much earlier than the aforesaid reports formulating a two tier mechanism. The writ petitions have merely assailed the consequential actions emanating from the orders passed under Section 31-A of the Act, 1981 from the year 2017 to 2021. The petitioners have failed to place on record the relevant orders passed under Section 31-A of the Act, 1981 in any of the writ petitions. The consequential orders, however, have come to be challenged before us on the premise that the initial order was not communicated to them.

11. We are equally pained to notice that even the opposite party-U.P. Pollution Control Board has not placed on record the relevant orders passed under Section 31-A of the Act, 1981 and in this manner, we are unable to examine whether the jurisdiction of the National Green Tribunal would lie under Section 14 of the Act, 2010 or the action taken is amenable to appellate jurisdiction. Before entertaining or throwing out a petition on the ground of alternative remedy, all such aspects deserve consideration.

12. Sri A.K. Verma as well as Sri Asit Srivastava, learned counsels for the U.P. Pollution Control Board are granted a week's time to place on record the relevant orders in furtherance to which the impugned orders assailed in the bunch of these writ petitions have come to be issued.

13. Let Central Pollution Control Board be also impleaded as opposite party in all these writ petitions by the respective petitioners within three days, and a copy of each writ petition be supplied to Sri Chandra Shekhar Pandey, learned counsel representing the Central Pollution Control Board.

14. Necessary correction to this effect, be made in the array of parties accordingly.

15. Leaving the objection of alternative remedy open at

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this stage, the direction issued hereinabove for bringing on record the relevant orders passed under Section 31-A of the Act, 1981 on being complied, the question as to maintainability of the writ petitions shall be considered on the next date.

16. List this bunch of writ petitions on 4.3.2024 in the list of fresh cases.

17. Till the next date of listing, status-quo existing as on today, shall be maintained. This order shall apply to all the writ petitions conneced in this bunch.

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(Brij Raj Singh, J.) (Attau Rahman Masoodi, J.)

Order Date :- 16.2.2024

Rao/-